

DIVISION BENCH
COURT - I

O-203

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/369(KB)2020
IVN.P (IBC)/16(KB)2024, IVN.P (IBC)/40(KB)2023, IA(I.B.C)/332(KB)2024,
IA(I.B.C)/711(KB)2023,
IA(I.B.C)/968(KB)2023, IA(I.B.C)/1060(KB)2023, IVN.P (IBC)/11(KB)2024, IVN.P
(IBC)/9(KB)2024,
IVN.P (IBC)/35(KB)2023, IA(I.B.C)/541(KB)2023, IA(I.B.C)/839(KB)2023,
IA(I.B.C)/926(KB)2024,
IA(I.B.C)/931(KB)2024, IA(I.B.C)/573(KB)2023, IVN.P (IBC)/33(KB)2023,
IA(I.B.C)/765(KB)2023,
IVN.P (IBC)/31(KB)2023, IVN.P (IBC)/30(KB)2023, IA(I.B.C)/1401(KB)2022, IVN.P
(IBC)/32(KB)2023,
IA(I.B.C)/639(KB)2023, CONT.A. (IBC)/4(KB)2023, IA(I.B.C)/1647(KB)2023, IVN.P
(IBC)/26(KB)2022,
IA(I.B.C)/799(KB)2023, IA(I.B.C)/545(KB)2023, IA(I.B.C)/539(KB)2023,
IA(I.B.C)/673(KB)2023,
IA(I.B.C)/1179(KB)2022, IVN.P (IBC)/12(KB)2023, IA(I.B.C)/540(KB)2023,
IA(I.B.C)/598(KB)2023,
IA(I.B.C)/576(KB)2023, IA(I.B.C)/572(KB)2023, IA(I.B.C)/1685(KB)2022, CONT.A.
(IBC)/3(KB)2023,
IVN.P (IBC)/28(KB)2022, IVN.P (IBC)/24(KB)2022, IVN.P (IBC)/25(KB)2022, IVN.P
(IBC)/18(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28TH JUNE 2024

IN THE MATTER OF	DBS BANK LTD. VS HINDUSTHAN NATIONAL GLASS & INDUSTRIES LTD.
UNDER SECTION	IBC UNDER SEC 7

Appearances via video conference/physically

Ms. Jhuma Sen, Adv.] For the Applicant in IA/639/2023
Mr. Dinesh Vishwakarma, Adv.]

Mr. Siddhartha Mitra, Adv.] For the Committee of Creditors
Mr. Sakya Sen, Adv.]

Mr. Deepanjan Dutta Roy, Adv.]
Mr. Yugal Jain, Adv.]
Ms. Sanjana Jha, Adv.]

Mr. Abhrajit Mitra, Sr.Adv.] For the RP
Mr. Vikram Wadehra, Adv.]
Mr. Pathin Choudhury, Adv.]

ORDER

1. Ld. Sr. Counsel/ Counsel for the parties present.
2. IVN.P (IBC)/16(KB)2024 & IVN.P (IBC)/11(KB)2024
 - i. Post both IVNs on **10.07.2024**.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)